NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	Hearing +	397/398	Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(.	Mohamo C Adlaw Partners 9945674212	Respondent 1 / 11	
۷.)	Sharonyith Shetty Aks-law associates	l'élitioner	
) PA	ARINA LALLA IDS LAW PARTNERS	Responded 2-10	Jall

ORDER

Counsel for petitioner is present. He reported he has filed amended copy of cause title. For carrying out amendment in the main petition and for hearing. List it on 26/09/2017.

MEMBER(J)

MEMBER(T)